

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1344

DATED:- 1/2/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

| S. No. | Name of the Court | 001 Salary | 002 T.E | 006 Tele phone | 007 O.E. | 014 POL | 043-Uniform | 364-Wages (Outsourcing) | 641-Pensionary charges (NPS) |
|--------|--|------------|---------|----------------|----------|---------|-------------|-------------------------|------------------------------|
| 1 | Pr. D&S Judge, Kishtwar. | --- | --- | --- | --- | --- | 2.00 | --- | --- |
| 2 | Pr. D&S Judge, Baramulla. | --- | 0.15 | --- | --- | --- | --- | --- | --- |
| 3 | Pr. D&S Judge, Ramban. | 30.00 | --- | --- | --- | --- | --- | --- | --- |
| 4 | Addl. D&S Judge, Handwara. | --- | --- | --- | --- | --- | --- | --- | 0.60 |
| 5 | Spl. Judge, (Anti-corruption) Srinagar. | 2.50 | --- | --- | --- | --- | --- | --- | 0.01 |
| 6 | Munsiff, Basohli. | 21.23 | --- | --- | --- | --- | --- | 0.26 | 0.95 |
| 7 | Munsiff, Hiranagar. | 11.00 | --- | --- | --- | --- | --- | --- | 1.50 |
| 8 | Munsiff, Pulwama. | 10.00 | --- | --- | --- | --- | --- | --- | 0.45 |
| 9 | Munsiff, Kishtwar. | --- | 0.30 | 0.10 | 0.20 | 0.10 | --- | --- | 0.10 |
| 10 | 2 nd . Addl. Munsiff, Srinagar. | --- | --- | --- | --- | --- | --- | --- | 0.50 |
| 11 | 3 rd . Addl. Munsiff, Srinagar. | 5.00 | --- | --- | --- | 0.40 | --- | --- | 0.80 |
| 12 | Addl. Mob. Mag. (Tr), Jammu. | --- | 0.15 | --- | --- | 0.10 | --- | --- | --- |
| 13 | Addl. Mob. Mag. Doda | 8.00 | --- | --- | --- | --- | --- | --- | 0.20 |
| 14 | Addl. Mob. Mag. Kishtwar. | --- | --- | --- | 0.10 | --- | --- | --- | 0.20 |
| 15 | Addl. Mob. Mag. Billawar. | 7.00 | --- | --- | --- | --- | --- | --- | 0.50 |
| 16 | Tehsildar, Kishtwar. | --- | --- | --- | --- | --- | --- | --- | 0.14 |
| 17 | Addl. Distt. Mag. Bandipora. | 1.00 | --- | --- | --- | --- | --- | --- | 0.15 |

By Order.

(Signature)
(Ram Singh)
Deputy Registrar (Acctts) 1/2/2019

No: 55352-80/AC

Dated: 1/2/2019

Copy forwarded to the:-

- 1-3. Pr. D&S Judge, Kishtwar/Baramulla/Ramban.
4. Addl. D&S Judge, Handwara.
5. Special Judge, (Anti-corruption) Srinagar.
- 6-9. Munsiff, Basohli/Hiranagar/Pulwama/Kishtwar.
10. 2nd. Addl. Munsiff, Srinagar.
11. 3rd. Addl. Munsiff, Srinagar.
12. Addl. Mobile Magistrate, (Tr), Jammu.
- 13-15. Addl. Mobile Magistrate, Doda/Kishtwar/Billawar.
16. Tehsildar, Kishtwar.
17. Addl. Distt. Magistrate, Bandipora.
18. Treasury Officer, Sub Try. Distt. Court Complex, Janipur, Jammu.
19. Treasury Officer, Saddar Treasury, Srinagar.
- 20-29. Treasury Officer, Kishtwar/Baramulla/Ramban/Handwara/Basohli/Hiranagar/Pulwama/Doda/Billawar/Bandipora.
- For inf. and necessary action.
30. Order Book.

Me nic for uploading
(Signature)

(Signature)
Deputy Registrar (Acctts) 1/2/2019